



High Court of Meghalaya

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## PRESS RELEASE

His Lordship Shri Justice Mohammad Yaqoob Mir was administered the oath of office of Chief Justice of the High Court of Meghalaya today at Raj Bhavan by his Honour the Governor of Meghalaya Shri Ganga Prasad.

Prior to his appointment as Chief Justice, his Lordship served as a Judge at the High Court of Jammu and Kashmir where he was elevated as Additional Judge on November 23, 2007 and thereafter appointed as permanent Judge on October 1, 2009. His Lordship had functioned as Acting Chief Justice of High Court of Jammu and Kashmir between January 5, 2015 and February 2, 2015 besides also functioning as Executive Chairman of the Jammu and Kashmir State Legal Services Authority for 3 (three) years.

His Lordship was born on May 28, 1957 at Village Rajpora, Pulwama where he completed his LL.B from Kashmir University; he later on joined the Bar and practised as Advocate between 1981 and 1993.

His Lordship was appointed as District & Sessions Judge on May 27, 1993 and remained posted as Principal District & Sessions Judge at Baramulla, Anantnag and Srinagar; Additional District & Sessions Judge at Srinagar; Special Judge of Anti Corruption at Kashmir; Registrar General of the High Court of Jammu and Kashmir. His Lordship was granted Selection Grade in July 2001 and was later placed in Super Time Scale in April 2007.

His Lordship attended the "International Conference on Arbitration (ICCA)".

(Registrar General)
Registrar General
The High Court of Meghala:
Shillong.